

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 2301/2015

U. P. FINANCIAL CORPORATION & ANR.

Petitioner(s)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD. & ORS.

Respondent(s)

(with interim relief and office report)

Date : 12/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr.P.S.Deoghar,adv.

Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Respondent(s)

Mr. Rohit K. Singh,Adv.

Ms.Divya Krishnan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The respondent No.1 has already filed the counter affidavit.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 31.07.2015 of this Court in respect of the respondent Nos. 2 & 3.

List the matter again on 08.01.2016.

(M V RAMESH)
Registrar

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